179

CBI Enquiry against Medical Officer of Ashoka Hotel

SHRI SATISH AGARWAL: 3707. Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that a C.B.I. case was registered against the Medical Officer of Ashoka Hotel and if so, the charges levelled against him; and
- (b) whether the enquiry has been completed and if so, the result thereof?

MINISTER OF TOURISM THE AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir. CBI registered a preliminary enquiry against the Medical Officer, Ashoka Hotel New Delhi on 9-12-1976. The allagation against the Medical Officer was that he indulged in private practice while in receipt of non-practising allowance.

(b) Yes, Sir. CBI have completed the enquiry and their report which has been received only recently is under examination.

Dry Port in Delhi

3708. SHRI KANWAR LAL GUPTA: Will the Minister of COM-AND CIVIL SUPPLIES MERCE AND COOPERATION be pleased to state:

- (a) whether Government have taken any decision about the setting up of dry port near Delhi;
- not, what is the present position and the reasons of such delay; and
- (c) what is the reaction of the Government to the offers made by the Delhi Administration?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (c). The final de-

cision about location of the dry port is yet to be The relative taken. merits and demerits of the different locations are being considered

Sources of Income of All India Congress Committee

3709. SHRI KANWAR LAL GUP-TA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) what were the sources of income of All India Congress Committee during the assessment years 1973-74 to 1975-76:
- (b) what is the total income declared in each year and on what income it has been assessed;
- (c) what were the total donations and other receipts received each year mentioned above; and
- (d) the details of expenses for each aforesaid year?

THE MINISTER OF FINANCE AND BANKING AND REVENUE (SHRI H. M. PATEL): (a) For the asstt. year 1973-74, All India Congress Committee has shown the following sources of income:

- (i) Receipts by way of Advertisement and Circulation of magazines named as Socialist India and Socialist Bharat
 - (ii) By collection and Donation.
 - (iii) Share from fees from primary and active members.
 - (iv) Share of surplus from Congress and A.I.C.C.'s sessions.
 - (v) A. I. C. C. membership fees.
 - (vi) Miscellaneous receipts.

During the asstt. year 1974-75 the sources of receipts have been shown as under:

(i) The receipts by way of adand circulation of vertisements Socialist India magazines named and Socialist Bharat.

- (ii) By Collecion and donation.
- (iii) Share from fees from primary and active members.
- (iv) By membership fees/delegate fees.
 - (v) Rent realised from staff.
- (vi) Miscellaneous receipts.
 For asstt. year 1975-76, for which assessment is pending, the following sources of income have been shown:
 - (i) Receipts by way of advertisements and circulation of magazines Socialist India and Socialist Bharat.

Profit and Loss Account or balancesheet for All India Congress Committee has not been filed with the Return of Income.

(b) A'st'. Yr.		Declared Income	Assersed Income
1974-75	(los)	2,35,989 6,56,300	1,44,566 (loss) 2,35,989 (loss) A se sment not completed as ye.

- (c) The details for Assessment Year 1973-74 and 74-75 are given in statements 'A' and ('B' respectively laid on the Table of the House. [Placed in Library, See No. LT-718/ and Loss Profit account or balance-sheet, for All India Congress Committee has not been filed with the Return of Income for Assessment 75-76. Details of donations and other receipt in respect of Socialist India and Socialist Bharat for Assessment Year 75-76 are given in Annexure E.
- (d) The details for Assessment Year 73-74 and 74-75 are given in Statesment 'C' and 'D' respectively laid on the Table of the House. [Placed in Library. See No. LT-718/77]. Profit and Loss account or balance-sheet for All India Congress Committee has not been filed with the return of Income, for asst. year

75-76. Details of expenditure in respect of Socialist India and Socialist Bharat are given in Statement 'F' laid on the Table of the House. [Placed in Library. See No. LT-718/77].

Inquiry into Banking Industry

- 3710. SHRI KANWAR LAL GUPTA: Will the Minister of FINAN-CE AND REVENUE AND BANKING be pleased to state:
- (a) whether Government are aware of the news item in Statesman dated 5th May, 1977 with the heading "Inquiry into Banking Industry Favoured":
- (b) the reaction of Government over that news item and what action has been taken by Government thereon;
- (c) whether Government are making inquiry against any Chairman or Director of any nationalised bank; and
- (d) if so, the details thereof and the action taken by Government thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATELA): (a) and (b). Government have seen the news item which appeared in the Statesman "Delhi Edition" dated the 5th May, 1977 and have taken note of its contents.

- (c) No. Sir.
- (d). Does not arise.

भारतीय प्रतिनिधि मंडल की सिद्योल यात्रा

- 3711. श्री मनोहर लाल: क्या वाणिज्य तथा नागरिक पूर्ति ग्रीर सहकारिता मन्त्री यह बताने की कृपा करेंगे कि:
- (क) क्या भारत-कोरिया संयुक्त व्यापार परिषद् की बैठक में भाग लेने के लिये